

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 116  
CP No. 63/CB/2022

**Proceedings under Section 66 of Companies Act**  
**IN THE MATTER OF:**

Hindustan Loha Ltd.

.....Applicant

**Order delivered on 12/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)  
Shri Rajeev Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Mr. Saswat K. Acharya, Adv.  
Mr. Ashutosh Khemani, CS  
Ms. Jagruti Sahoo, Adv.  
Mr. Abhijeet Agarwal, Adv.  
Mr. Subham Agarwal, Adv.

For the Respondent

:

**ORDER**

1. This application has been filed under Section 66 of Companies Act as regards reduction of shares.
2. Ld. Counsel Mr. Saswat K. Acharya appears for the petitioner.
3. Pleadings are complete.
4. List the matter for hearing on 02.08.2024.



**Rajeev Mehrotra**  
**Member (Technical)**



**Deep Chandra Joshi**  
**Member (Judicial)**